

National Company Law Tribunal

Allahabad Bench

CP NO. 19/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: MIS GPL Builders Pvt Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the Companies act of 1956

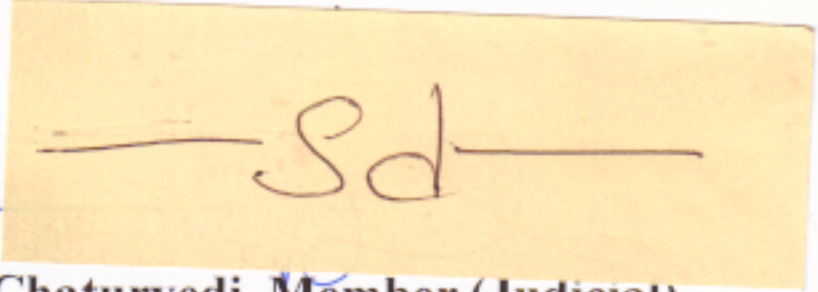
| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| <u>1.</u> | | | | |
| <u>2.</u> | | | | |

CP NO.19/ALD/2017

The registry informs that the fair copy of the judgment has been received by the petitioner company and order in prescribed format of sanctioning of the scheme has also been delivered by the registry of this Tribunal. Hence, nothing survives with the petition the present application is closed in terms of its final order dated 25th September, 2017.

Dated:26.10.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi, Member (Judicial)